

**In the Court of HAREESHA A.
5th ADDL. DISTRICT & SESSIONS JUDGE,
DEVANAHALLI**

Cause List dated 01.07.2020

MORNING SESSION			
Sl.No.	Case Number	Petitioner's Advocate	Respondent's Advocate
1	R.A. 15045/2017	B.M. Ramanna	C.S.S.
2	R.A.15006/2019	K.S. Narayanaswamy	H.V.H.
3	R.A.15007/2019	K.S. Narayanaswamy	H.V.H.
4	R.A.15008/2019	K.S. Narayanaswamy	H.V.H.
5	RA. 15059/2019	Vijay Narayan	D.K.R.
6	Crl.A.15019/2019	K.V. Mahendra Kumar	D.N.N.
7	Crl.A.15020/2019	K.V. Mahendra Kumar	D.N.N.
8	Crl.A.15021/2019	K.V. Mahendra Kumar	D.N.N.
9	Crl.A.15022/2019	K.V. Mahendra Kumar	D.N.N.
10	Crl.A.15002/2020	K.V. Mahendra Kumar	D.N.N.
AFTERNOON SESSION			
Sl.No.	Case Numnber	Petitioner's Advocate	Respondent's Advocate
1	R.A.15074/2019	P. Raja Reddy	P.M.S.
2	M.A. 15082/2019	A.R.S.R.	D.S.P.
3	M.A.15005/2020	A.G. Nagaraja	
4	Crl.Misc.15080/2020	Srinivasa M.	P.P.
5	Crl.Misc.15081/2020	N.M. Manjunath	P.P.
JUDGMENTS/ORDERS			
6	Misc.15007/2017	Sunil K.	
7	R.A. 15053/2018	L. Krishnoji Rao	
8	R.A. 15012/2020	Govinde Gowda	
9	Crl.Misc.15077/2020	Ananda H.C.	P.P.
10	Crl.Misc.15078/2020	Ananda H.C.	P.P.

In the court of Prl. SENIOR CIVIL JUDGE & J.M.F.C.,
DEVANAHALLI, Cause List, Dated 01-07-2020.

MORNING SESSION		
HEARING		
Case No.		Plaintiff/Defendants Name
1.	L.A.C. 35/07	Sampangiram V/s S.L.A.O
2.	O.S. 165/08	Venkatalakshmi V/s Shanta Raghuram
3.	O.S.135/18	Nagarathnamma V/s Narayanaswamy
4.	O.S. 635/18	Munirathnamma V/s Munihanumappa
5.	O.S. 288/19	Gayitramma V/s Krishnamma
6.	O.S. 52/20	Santhosh Kumar V/s Muniyappa
7.	O.S. 53/20	Santhosh Kumar V/s Sharadamma
8.	O.S. 54/20	Santhosh Kumar V/s Venkataramanappa
9.	O.S. 55/20	Santhosh Kumar V/s Mariyappa
10.	O.S. 288/19	Gayathramma V/s Krishnamma
AFTERNOON SESSION		
11.	O.S. 242/07	Meenakshi V/s Krishnamma
12.	O.S. 1332/06	Sarojamma V/s Pilla Muniyamma
13.	O.S. 135/08	Nagarathnamma V/s Patalamma
14.	O.S. 441/07	Venkatamma V/s Muniyamma
15.	O.S. 814/07	Anjinamma V/s Muniakkayamma
16.	O.S. 306/19	Manoj V/s Munikempanna
17.	O.S. 41/20	Nagamma V/s Subbanna
New Suits		
18.	O.S. 431/20	Kempamma V/s Nanjappa
19.	O.S. 433/20	Manjunath V/s Lakshamma
20.	O.S. 435/20	Narasamma V/s Kadirappa

(B.DILEEP KUMAR)
Prl. SENIOR CIVIL JUDGE & J.M.F.C.,
Devanahalli.

NOTE : All Advocates are requested to strictly follow SOP dated 28-05-2020 issued by Hon'ble High Court of Karnataka.